

No.HHC/Admn.1(18)/78-XII- Loose-

Dated: 25.06.2013

**OFFICE ORDER**

It has been noticed that Court Masters of this Registry are not reporting proper figure of the cases as per directions of Hon'ble the Chief Justice, as per the standing instructions issued from time to time.

Therefore, it is hereby ordered that henceforth proper information with respect to the figure of cases, which have been taken up in a particular Court, shall be supplied on daily basis in the evening by the Court Masters to the OSD-Central Project Co-ordinator & Computer Cell so that the cases are correctly reflected in the cause list for the next day or further cause lists.

These instructions be complied with in letter and spirit and any lapse will be viewed seriously.

**BY ORDER**

**REGISTRAR GENERAL**

Endst No.HHC/Admn. 1(18)/78-XII-

Dated: 25.06.2013

Copy forwarded to:-

1. The Registrar(Admn.)-cum-Principal Private Secretary to the Hon'ble Chief Justice;
2. All the Additional Registrars;
3. All the Deputy Registrars/Deputy Registrar-cum-Special Secretary to Hon'ble the Chief Justice/ Assistant Registrars/ Court Masters/ Secretaries/ Readers;
4. The Secretary/Private Secretary/P.As to the Registrar General/ Registrar (Subordinate Judiciary & Vigilance)/ Registrar (Judicial);
5. All the Section Officers/Private Secretaries/Judgment Writers/ Personal Assistant/Stenographers;
6. All the Dealing Assistants (Judicial Branch);

(From Sl. No. 1 to 6, High Court of H.P. at Shimla)

**ADDITIONAL REGISTRAR(ESTT)**